Annexure-6

Name of the corporate debtor: Neelkantham Systems Private Limited

Date of commencement of CIRP: 30.01.2025 (order received on 10.02.2025)

List of creditors as on: 10-05-2025

List of operational creditors (Employees): NOT APLLICABLE

SI.	Name of	Name of employee	Details of cla	im	Detelle California in the control of						(Amount in Rs.)		
No.	authoris		received		Details of claim admitted				Amount of contingent	Amount of any mutual		Amount of claim not	Remarks, if any
	represe ntative, ifany		Date of receipt	Amount claimed	Amount of claim admitte d	Nature of claim	Wheth er related party	% of voting share in CoC, if applicable		dues, that may beset- off	under	admitted	
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